

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

FOR FDR

Date : 06-10-2026 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Parekh & Co.- 1370, AOR
Mr. Abhishek Thakral, Adv.

For Respondent(s) : Mr. Abhishek Agarwal- 2107, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of six months
from the due date of its maturity.

Copy of this Record of Proceeding be furnished to the
concerned Ld.Advocate-on-record for information and
compliance.

APOORV SINGH
Registrar

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